



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.05.2026

NOTICE

Please take notice that the following matter listed in the Court – III on 14.05.2026 will not be taken up. The next date of Hearing in the matter is **03.07.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 754 of 2024 & I.A. No. 1588 of 2026 Part Heard	Vistra ITCL (India) Ltd. & Ors Vs. Satra Properties (India) Ltd. & Ors	Devashish Chauhan	Abhirup Dasgupta Ishaan Duggal Ruchi Goyal Abhishek Tonger

By order of Hon'ble Chairperson
-Sd/-
Registrar